

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
(CAA)-02(PB)/2019

IN THE MATTER OF:

Agarwal Meadows Pvt. Ltd. and
Paisalo Digital Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 02.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. P. Nagesh & Mr. Dhruv Gupta, Advs.

ORDER

Ld. Counsel for the petitioner does not possess relevant data. In the interest of justice hearing is deferred to 10.01.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

02.01.2019
Ritu Sharma